WRITTEN ANSWERS TO QUESTIONS

AMENDMENT OF CONDUCT OF ELEC-TIONS RULES

*443. SHRI B. K. KAUL . Will the Minister of LAW AND JUSTICE/ विधि और न्याय मंत्री be pleased to state :

- (a) whether there is any proposal under Government's consideration to amend further the Conduct of Elections Rules to improve the election process and to ensure fair elections in the country; and
- (b) if so, what are the details of the proposal?

THE MINISTER OF LAW AND JUSTICE/ विधि और न्याय मंत्री (SHRI H. R. GOKHALE): (a) No, Sir.

(b) Does not arise.

CEMENT FACTORIES

*444. SHRI RAJENDRA PRATAP SINHA:

SHRI ARJUN ARORA : DR. SALIG RAM : SHRI KRISHAN KANT :

Will the Minister of INDUSTRIAL DEVELOPMENT/आद्योगिक विकासमंत्री be pleased to refer to the reply to Starred Question No. 8 given in the Rajya Sabha on the 29th March, 1971 and state:

- (a) whether Government have since taken a decision on the setting up of more cement factories; and
- (b) if so, the details thereof and the financial outlay for each of the units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/आंद्यांगिक विकास निवास निवास ने राज्य नं राज्य नं (SHRI GHANSHYAM OZA): (a) and (b) Government have since decided to set up two more cement factories in the Public Sector one at Bokajan in Assam and the other at Paonta in Himachal Pradesh with a capacity each of two lakh tonnes per annum. The capital expenditure for the Bokajan project is estimated at Rs. 1,098 lakhs and that of Paonta at Rs. 761 lakhs.

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These factories will be under the control of the Cement Corporation of India.

DIVISIONAL HEADQUARTERS AT NEW JALPAIGURI

*445. DR. Z. A. AHMAD : SHRI KALYAN ROY :

Will the Minister of RAILWAYS/ रेल मंत्री be pleased to state :

- (a) whether it is a fact that Government have been receiving repeated demands for locating a divisional head-quarter of the Northeast Frontier Railway at New Jalpaiguri in Northern Bengal;
- (b) whether it is a fact that the issue regarding the setting up of such a divisional headquarter at New Jalpaiguri was considered at a meeting in Calcutta on the 14th May, 1969, in the presence of senior railway officers and the then Minister of State for Railways and others; and
- (c) whether Government are aware of the fact that the delay in setting up this headquarter has created widespread resentment among the people of the area, and what are the reasons for the delay in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/ रेल मंत्रालय में उपमंत्रं। (SHRI MOHD. SHAFI QURESHI): (a) Government had received a few representations in this regard sometime ago.

- (b) Yes, Sir.
- (c) In pursuance of the decision taken at the meeting of 14th May, 1969 the question of locating a divisional headquarters at Siliguri/New Jalpaiguri was again examined. It was not considered justifiable to set up a divisional headquarters at Siliguri/New Jalpaiguri.

MID-TERM ELECTIONS TO LOK SABHA

- *446. SHRI SUNDAR MANI PATEL: Will the Minister of LAW AND JUSTICE/विधि आए न्याय मंत्रं: be pleased to state:
- (a) whether Government have received any complaints against the Returning Officers indulging in corrupt practices during recent mid-term elections; and

(b) if so, the details thereof and action taken by Government against the corrupt officers?

THE MINISTER OF LAW AND JUSTICE/विधि और न्याय मत्रः (SHRI H. R. GOKHALE): (a) Yes, Sir. Some complaints were received by the Election Commission.

(b) A statement showing the Statewise details of the complaints and action taken thereon is laid on the Table of the House. [See Appendix LXXVI, Annexure No. 59.]

बिल्ली तथा मेरठ के बीच चलने वाली रेलगाड़ी

*447. श्री मानिसह वर्मा : वदा रेल मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार को इस बात की जान-कारो है कि दिल्लो से मेरठ जाने के लिये प्रातः दस बज कर 5 मिनट पर छूटने बालो पैसेन्यर गड़ों के पश्चात् 2 बज कर 45 मिनट तक कोई दूसरो गाड़ी नहीं मिलती है;
- (ख) क्य सरकार की घह जात है कि इस लक्ष्ये समय में कोई दूसरी गाड़ी न मिलने के कारण दिल्ली से मध्यानहीं पश्चात् 2-45 पर छूटने वाली दिल्ली सहारनपुर पैसेंजर गाड़ी में इस हद तक भीड़ ही जाती है कि प्राया यात्रियों का गाड़ी की छत पर यात्रा करते देखा गया है; और
- (ग) यदि हां, ती सरकार इस सम्बन्ध में क्या कार्यवही कर रही है ?

†[FREQUENCY OF TRAINS BETWEEN DELHI AND MEERUT

*447. SHRI MAN SINGH VARMA : Will the Minister of RAILWAYS/ ইল মন্ত্ৰী be pleased to state :

- (a) whether Government are aware of the fact that for travelling from Delhi to Meerut no train is available upto 2.45 p.m. after the passenger train which leaves Delhi at 10.05 a.m.;
- (b) whether Government are also aware of the fact that due to non-availability of any other train during such a

long duration, the Delhi-Saharanpur Passenger train which leaves Delhi at 2.45 p.m. is over-crowded to such an extent that passengers are mostly seen travelling on the roof of the train; and

(c) if so, what action is being taken by Government in this regard?]

रेल मंत्रालय में उपमंत्री(श्री मुहम्मद शक्रो कुरेशी) : (क) जी हां।

- (ख) 1 डी एस दिल्ली नहारनपुर सवारी गड़ी में कुछ भोड़-भाड़ रहती है, किन्तु 29 मई से 31 मई, 1971 तक की गई विशेष यात्र, गणना के दौरान इस गड़ा में किसी की छत पर चढ़ कर यात्रा करते नहीं देखा गया।
- (ग) 1 डो एस सब रो गाड़ा में तोसरें दर्जे के दो डिब्बे और बढ़ा दिये गये हैं।

†[THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/ रेल मंत्रालय भे उदमंत्री (SHRI MOHD. SHAFI QURESHI) : (a) Yes, Sir.

- (b) Some overcrowding exists in 1 DS Delhi-Saharanpur Passenger but no roof travelling has been noticed on this train during 29th to 31st May, 1971 when a special census was conducted.
- (c) The load of 1 DS Passenger has been augmented further by two third class coaches.]

DEMAND FOR POWER FROM DELHI ELECTRIC SUPPLY UNDERTAKING

- *448. DR. B. N. ANTANI : Will the Minister of IRRIGATION AND POWER/ सिचाई और विद्युत मत्रं; be pleased to state :
- (a) what was the demand for power from the Delhi Electric Supply Undertaking in 1970-71;
- (b) whether it is a fact that in 1971-72 the Delhi Electric Supply undertaking has to share some of its power with neighbouring States; if so, will there be a power squeeze in Delhi and to what extent; and
- (c) whether it is also a fact that by 1975-76 the power shortage in Delhi will be about 150 MW, and, if so, what measures are proposed by Government to increase the availability of power?